

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 839**  
TO BE ANSWERED ON 03.12.2015

**FUNDS FOR SOLAR AND WIND ENERGY**

+839. SHRI ARJUN LAL MEENA :  
SHRI ABHISHEK SINGH :  
SHRI C.R. CHAUDHARY :

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the potential and actual installed capacity of solar and wind plants in the country, State/UT-wise;
- (b) the funds allocated, released and utilized for promotion of solar and wind energy during the last three years and the current year, State/UT- wise ;
- (c) whether any target has been set by Government for promoting wind energy, if so, the details thereof;
- (d) whether the Central Government has identified potential areas for production of solar and wind energy, if so, the details thereof, State/UT-wise; and
- (e) the details of agencies currently engaged in the field of solar and wind energy in the country, particularly in the Tribal Sub-Plan (TSP) area of Rajasthan ?

ANSWER

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY  
(INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

**(a):** The potential and actual installed capacity of solar and wind, state/UT wise is given in Annexure I & II respectively.

**(b):** The total funds released under Solar and Wind programme, year wise are given below:  
Rs. In Crores

Year	Wind	Solar
2012-13	64.71	568.64
2013-14	314.39	636.20
2014-15	578.00	1111.28
2015-16 (till 30/10/2015)	272.40	1584.21

State wise funds released in some solar programme is given at Annexure III. In wind programme, funds are not released State –wise.

**(c):** A target of 60,000 MW has been set by 2022. State wise details are given at Annexure –IV.

**(d):** Solar potential is available almost entire country in around 300 days in a year. State-wise solar potential is given in Annexure I.

-2-

Under Wind resource assessment programme, around 810 sites have been monitored in the country by National Institute of Wind Energy. Around 235 sites have been found to have wind power density of 200 W/m<sup>2</sup> or more, which is considered good for wind power project.

(e): List of designated State agencies engaged in promotion and development of Renewable energy is given in Annexure V.

**Annexure-I referred to in reply to Part (a) of the Lok Sabha Unstarred Question No. 839 for 03/12/2015**

State-wise estimated Solar Energy Potential and Total Commissioned Capacity in the Country.

<b>Sr. No.</b>	<b>State/UT</b>	<b>Solar Potential (GWp) # (Feb. 2015)</b>	<b>Total Commissioned Capacity (MW) as on 26/11/2015</b>
1	Andhra Pradesh	38	283.74
2	Arunachal Pradesh	9	0.265
3	Assam	14	-
4	Bihar	11	-
5	Chhattisgarh	18	73.18
6	Goa	1	-
7	Gujarat	36	1024.15
8	Haryana	5	12.8
9	Himachal Pradesh	34	-
10	Jammu & Kashmir	111	-
11	Jharkhand	18	16
12	Karnataka	25	104.22
13	Kerala	6	12.025
14	Madhya Pradesh	62	673.58
15	Maharashtra	64	378.7
16	Manipur	11	-
17	Meghalaya	6	-
18	Mizoram	9	-
19	Nagaland	7	-
20	Odisha	26	56.92
21	Punjab	3	200.32
22	Rajasthan	142	1256.7
23	Sikkim	5	-
24	Tamil Nadu	18	385.87
25	Telangana	20	77.25
26	Tripura	2	5
27	Uttar Pradesh	23	71.26
28	Uttarakhand	17	5
29	West Bengal	6	7.21
30	Delhi	2	6.712
31	UT	1	15.706 *
<b>TOTAL</b>		<b>750</b>	<b>4666.608</b>

# As assessed by National Institute of Solar Energy

(\* includes A&N : 5.1 MW, Lakshadweep :0.75MW, Puducherry : 0.025MW, Chandigarh :5.041 MW, Daman & Diu : 4 MW and Others : 0.79 MW)

**Annexure-II**

**Annexure-II referred to in reply to Part (a) of the Lok Sabha Unstarred Question No. 839 for 03/12/2015**

**Break-up of wind potential and achievements**

<b>S.No</b>	<b>State/ UT</b>	<b>Estimated wind power potential at 100m height (MW)</b>	<b>Installed capacity as on 31.10.2015 (MW)</b>
2	Andhra Pradesh	44229	1134.35
3	Chhattisgarh	77	-
5	Gujarat	84431	3876.50
6	Karnataka	55857	2720.33
7	Kerala	1700	35.10
9	Madhya Pradesh	10484	1025.19
10	Maharashtra	45394	4638.35
11	Odisha	3093	-
12	Puducherry	153	-
13	Rajasthan	18770	3728.84
14	Tamil Nadu	33800	7514.76
15	Telangana	4244	-
16	Others	19	4.30
	<b>Total in MW</b>	<b>302251 *</b>	<b>24677.72</b>

\* As assessed by National Institute of Wind Energy

**Annexure-III**

**Annexure-III referred to in reply to Part (b) of the Lok Sabha Unstarred  
Question No. 839 for 03/12/2015  
State-wise break-up of funds released by the Government for setting up Grid  
Connected solar power plants in last three years**

(all figures are in crore Rs.)

Sl. No.	State / UT	Funds released			
		2012-13	2013-14	2014-15	2015-16
1	Andhra Pradesh	15.18	13.60	146.08	3.87
2	Chhattisgarh	4.45	5.66	5.55	5.18
3	Gujarat	0.00	0.00	2.75	0
4	Haryana	7.72	9.25	11.82	9.86
5	Jharkhand	11.25	14.00	29.30	18.12
6	Karnataka	0.00	0.00	12.00	20
7	Kerala	0.00	0.00	3.60	0.25
8	Madhya Pradesh	2.93	4.81	8.29	12.68
9	Maharashtra	7.12	7.78	6.62	7.68
10	Odisha	3.74	6.45	13.09	0
11	Punjab	4.35	8.93	32.35	0
12	Rajasthan	11.73	25.26	56.40	37.36
13	Tamil Nadu	7.52	17.00	15.40	9.88
14	Telangana	0.00	0.00	2.75	0
15	Uttar Pradesh	4.66	4.77	17.15	3.5
16	Uttarakhand	0.22	7.64	18.25	5.72
17	West Bengal	0.00	0.00	6.00	0
18	Delhi	0.00	0.49	0.00	0
19	Meghalaya	-	-	-	0.25
20	Arunachal	-	-	-	0.25
21	Nagaland	-	-	-	0.25
	<b>TOTAL</b>	<b>80.87</b>	<b>125.64</b>	<b>387.4</b>	<b>136.33</b>

In addition to this Rs.360.82 Crores has been released to SECI during the current year for VGF scheme which is still to be disbursed further.

**Annexure-IV referred to in reply to Part (c) of the Lok Sabha Unstarred  
Question No. 839 for 03/12/2015**

**State-wise break-up of Wind Power Target by the year 2022**

<b>State/UTs</b>	<b>Wind (MW)</b>
Rajasthan	8600
Gujarat	8800
Madhya Pradesh	6200
Maharashtra	7600
Andhra Pradesh	8100
Telangana	2000
Karnataka	6200
Tamil Nadu	11900
Other ( New States)	600
<b>All India</b>	<b>60000</b>

**Annexure-V referred to in reply to Part (d) of the Lok Sabha Unstarred  
Question No. 839 for 03/12/2015**

<b>Sl. No.</b>	<b>State</b>	<b>Agencies handling Renewable Energy</b>
1.	Andhra Pradesh	New & Renewable Energy Development Corporation of Andhra Pradesh (NREDCAP) Ltd.
2.	Arunachal Pradesh	Arunachal Pradesh Energy Development Agency (APEDA)
3.	Assam	Assam Energy Development Agency (AEDA)
4.	Bihar	Bihar Renewable Energy Development Agency (BREDA)
5.	Chhattisgarh	Chhattisgarh State Renewable Energy Development Agency (CREDA)
6.	Goa	Goa Energy Development Agency
7.	Gujarat	Gujarat Energy Development Agency (GEDA)
8.	Haryana	Haryana Renewal Energy Development Agency (HAREDA)
9.	Himachal Pradesh	Himachal Pradesh Energy Development Agency (HIMURJA)
10.	Jammu & Kashmir	Jammu & Kashmir Energy Development Agency (JAKEDA)
11.	Jharkhand	Jharkhand Renewable Energy Development Agency
12.	Karnataka	Karnataka Renewable Energy Development Agency Ltd. (KREDL)
13.	Kerala	Agency for Non-Conventional Energy and Rural Technology (ANERT),
14.	Madhya Pradesh	MP UrjaVikas Nigam Ltd.
15.	Maharashtra	Maharashtra Energy Development Agency (MEDA)
16.	Manipur	Manipur Renewable Energy Development Agency (MANIREDA)
17.	Meghalaya	Meghalaya Non-conventional & Rural Energy Development Agency (MNREDA)
18.	Mizoram	Zoram Energy Development Agency (ZEDA)
19.	Nagaland	Nagaland Renewable Energy Development Agency

20.	Odisha	Odisha Renewable Energy Development Agency
21.	Punjab	Punjab Energy Development Agency (PEDA)
22.	Rajasthan	Rajasthan Renewable Energy Corporation Limited (RRECL)
23.	Sikkim	Sikkim Renewable Energy Development Agency
24.	Tamil Nadu	Tamil Nadu Energy Development Agency (TEDA)
25.	Telangana	Telangana New & Renewable Energy Development Corporation
26.	Tripura	Tripura Renewable Energy Development Agency (TREDA)
27.	Uttar Pradesh	UP New and Renewable Energy Development Agency (UPNEDA)
28.	Uttarakhand	Uttarakhand Renewable Energy Development Agency (UREDA)
29.	West Bengal	West Bengal Renewable Energy Development Agency (WBREDA)